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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/22/2017  
NAME OF THE PETITIONER(S) : MM SUNDARAM  
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1  
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. Sarath babu Pr. A.M. Girdhar	for Respondent.	B. Sarath babu
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ORDER

Counsel for petitioner called absent. Counsel for R2 present. As seen the order dated 21.8.2017, petitioner was present in person and prayed time stating that he is undergoing an operation. Time extended at request. Counsel for R2 is directed to inform the next date of hearing to the petitioner. Put up on 25.10.2017 at 10.30 A.M.

—Sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

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